

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.8203/2023

NATIONAL HIGHWAY AUTHORITY OF INDIA-233

Appellant(s)

VERSUS

RAM RAJ & ORS.

Respondent(s)

IA No. 26993/2025 - APPLICATION FOR ABATEMENT

IA No. 26994/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 26991/2025 - APPLICATION FOR SUBSTITUTION

WITH

C.A. No. 8208/2023 (III-A)

IA No. 27055/2025 - APPLICATION FOR ABATEMENT

IA No. 27056/2025 - APPLICATION FOR CONDONATION OF DELAY IN FILING
THE APPLICATION FOR SETTING ASIDE THE ABATEMENT

IA No. 27052/2025 - APPLICATION FOR SUBSTITUTION

Date : 17-04-2025 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE MANMOHAN
[IN CHAMBERS]For Appellant(s) : Mr. Sarvesh Kumar Dubey, Adv.
Mr. Nishit Agrawal, AOR
Ms. Kanishka Mittal, Adv.For Respondent(s) : Ms. Tanya Agarwal, Adv.
Mr. Pramod Kumar Tripathy, Adv.
Mrs. Shubhangi Tuli, AORMr. Sanjay Kumar Yadav, Adv.
Mr. Prithvi Pal, AOR

UPON hearing the counsel the Court made the following
O R D E R

Civil Appeal No.8203/2023:

IA No.26994/2025, i.e., application for condonation of delay of 1239 days in filing application for setting aside abatement of the appeal with respect to respondent No.5 is allowed.

Consequently, IA No.26991/2025, i.e., application for substitution to bring on record the legal representatives of deceased respondent No.5 and IA No.26993/2023, i.e., application seeking for abatement are allowed.

Let the amended memo be filed within two weeks.

Civil Appeal No.8208/2023:

IA No.27056/2025, i.e., application for condonation of delay of 1239 days in filing application for setting aside abatement of the appeal with respect to respondent No.1 is allowed.

Consequently, IA No.27052/2025, i.e., application for substitution to bring on record the legal representatives of deceased respondent No.1 and IA No.27055/2025, i.e., application seeking abatement are allowed.

Let the amended memo be filed within two weeks.

(NEHA GUPTA)
SENIOR PERSONAL ASSISTANT

(PREETI SAXENA)
COURT MASTER (NSH)